Further, all States/UTs, including the State of Madhya Pradesh have been requested to get the project proposals for all their remaining demand of houses sanctioned by March, 2020 so that construction of all houses may progressively be completed by 2022. States/UTs have also been requested to expedite the grounding/completion of already sanctioned projects/houses under the scheme.

Large scale laying off/cuts by private companies

2658. SHRI RAVI PRAKASH VERMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has any data regarding large scale laying off/job cuts by private companies during 2018-19 and 2019-20 till date;
 - (b) if so, the details thereof, sector-wise and year-wise;
- (c) if not, whether Government would conduct survey to ascertain the real number;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) Labour Bureau, an attached office of Ministry of Labour & Employment, brings out statistics on "Industrial Disputes, Closures, Retrenchments and Lay-offs in India" based on the voluntary returns received every month from the Labour Departments of the States and the Regional Labour Commissioner (Central). The information on layoffs for the year 2018-2019 received till November, 2019 is given in Statement.

Statement

Sector-Wise number of units effecting Lay- off & Workers Laid off based on the returns/ information received in the Bureau till 26th November, 2019.

Year /Duration	Sphere State/Central	Private Sector	
		No. of units	No. of workers affected
2018 (Jan-Dec)	State Sphere	16	2360
(Provisional)	Central Sphere	Nil	Nil
2019 (Jan-Oct)	State Sphere	15	2284
(Provisional)	Central Sphere	Nil	Nil